

No.A.2617/2000[65]

NOTIFICATION

[I]

The Honourable the Chief Justice and Judges of the High Court of Gujarat, are pleased to order transfer and posting of the Officer working in the cadre of Presiding Officers, Fast Track Courts, as under:

Mr.D.B.Naik, officiating Additional District Judge and Additional Sessions Judge and Presiding Officer, 2nd Fast Track Court, Junagadh at Veraval, to be officiating Additional District Judge and Additional Sessions Judge and Presiding Officer, 2nd Fast Track Court, Surendranagar.

[II]


The Honourable the Chief Justice and Judges of the High Court of Gujarat, are further pleased to order postings of the Officers working in the cadre of Presiding Officers, Fast Track Courts, as under:

Mr.G.M.Patel, officiating Additional District Judge and Additional Sessions Judge and Presiding Officer, 3rd Fast Track Court, Junagadh, to be officiating Additional District Judge and Additional Sessions Judge and Presiding Officer, 2nd Fast Track Court, Junagadh.

Mr.R.L.Thakkar, officiating Additional District Judge and Additional Sessions Judge and Presiding Officer, 4th Fast Track Court, Junagadh, to be officiating Additional District Judge and Additional Sessions Judge and Presiding Officer, 3rd Fast Track Court, Junagadh, vice Mr.G.M.Patel.

High Court of Gujarat, at Sola,
Ahmedabad - 380 060.

Date : July 03 ,2010.


(P.P.Bhatt)
Registrar General

Note : As per* instructions contained in Part-3(2) of Schedule-1, appended to Government Resolution, General Administration Department, No.TRF-1098-1432-GH.2, dated 25/11/2005, Mr.D.B.Naik shall not be entitled for T.A./D.A., as he is transferred at his own request.

: 2 :

No. A.2617/2000[65]

Copy, for information to :-

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, **Gandhinagar**. (By letter).
2. The Principal District Judge, **Junagadh / Surendranagar**.
3. The Treasury Officer, **Junagadh / Surendranagar**.
4. **D.B.Naik**, Esquire
5. The Manager, Government Central Press, Gandhinagar (For publication in the Gujarat Government Gazette, Part-I, Central Section).

By order of the Honourable the Chief Justice and Judges of the High Court of Gujarat.

High Court of Gujarat, at Sola,
Ahmedabad - 380 060.

Date : July 3, 2010.

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Registrar General